

Treatment of D.A. as part of pay

- 521. SHRI LOKANATH MISRA, SHRI
K. P. SINGH DEO: SHRI M. P.
VARMA;

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Ministry of Finance agreed to the departmental action regarding treatment of Duty Allowance as part of basic pay, drawn by the staff in the Ministry of Shipping and Transport (Light-houses), which consequently resulted in anomalous position, *vis-avis* pay of senior employees in the same cadre and pay scale;

(b) whether the matter was also taken up by the Ministry with the Comptroller and Auditor General of India in November, 1970; and

(c) if so, what steps Government have taken to remove these anomalies?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI UMA SHANKAR DIKSHIT): (a) The term 'duty allowance' does not figure in the fundamental rules. In 1958, a special pay was sanctioned by Government to those Lower Division Clerks, who were in-charge of the receipt and issue section of the headquarter office of the Director General of Lighthouses and Lightships. This was treated as part of their basic pay upto June 1963 as was permissible under the rules. Such officials, on promotion to the next higher grade, got the benefit of this special pay while their pay was refixed in the higher grade. On the other hand, employees who had not worked as in-charge of the receipt and issue section did not have this benefit on their promotion to the next higher grade and consequential refixation of pay.

(b) Pay fixation was done in accordance with the rules and the question

of taking it up with the C.A.G. did not arise.

(c) Does not arise.

**कोरबा अल्युमिनियम परियोजना के लिए
बिजली**

* 522. श्री कल्पनाथ :

श्री जगदीश जोशी :

श्री गुणानन्द ठाकुर :

श्री नत्थी सिंह :

श्री नागेश्वर प्रसाद शाही :

क्या इस्पात तथा खान मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश सरकार ने कोरबा अल्युमिनियम परियोजना को कितने किलोवाट बिजली देने का वायदा किया था;

(ख) क्या यह सच है कि कोरबा अल्युमिनियम परियोजना के विकास के लिए विश्व बैंक से प्राप्त होने वाले ऋण को रोक लिया गया है; और

(ग) यदि हाँ, तो सरकार ने परियोजना के विकास के लिये क्या कदम उठाये हैं ?

Power to Korba Aluminium Project

*522. SHRI KALP NATH;

SHRI JAGDISH JOSHI;

SHRI GUNANAND
THAKUR;

SHRI NATHI SINGH;

SHRI NAGESHWAR PRA-
SAD SHAHI;

Will the Minister of STEEL AND MINES be pleased to state;

(a) the kilowatts of power promised to the Korba Aluminium Project by the Madhya Pradesh Government;

(b) whether it is a fact that the loan expected from the World Bank

t[] English translation.